SCHEDULE II

FORM B

PUBLIC ANNOUNCEMENT

(*Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016*)

FOR THE ATTENTION OF THE STAKEHOLDERS OF M/s. Punj Lloyd Limited

1.	NAME OF CORPORATE DEBTOR	Punj Lloyd Limited
2.	DATE OF INCORPORATION OF CORPORATE DEBTOR	26 September 1988
3.	AUTHORITY UNDER WHICH CORPORATE DEBTOR IS INCORPORATED/ REGISTERED	Registrar of Companies, Delhi, Ministry of Corporate Affairs.
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE DEBTOR	L74899DL1988PLC033314
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE DEBTOR	Address of Registered Office: Punj Lloyd House, 17-18, Nehru Place, New Delhi – 110019. Address of the Principal (Corporate Office): Corporate Office I, 78, Institutional Area, Sector-32, Gurgaon-122001, Haryana.
6.	DATE OF CLOSURE OF INSOLVENCY RESOLUTION PROCESS	27th May 2022
7.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE DEBTOR	27th May 2022 (Order published on 31st May 2022)
8.	NAME, AND REGISTRATION NUMBER OF THE INSOLVENCY PROFESSIONAL ACTING AS LIQUIDATOR	Mr. Ashwini Mehra Regn No: IBBI/IPA-001/IP-P00388/2017-18/10706
9.	ADDRESS AND E-MAIL OF THE LIQUIDATOR, AS REGISTERED WITH THE BOARD	C 1201, Salarpuria Magnificia, Old Madras Rd. Bangalore 560016 Email: mehra.ashwini@gmail.com
10.	ADDRESS AND E-MAIL TO BE USED FOR CORRESPONDENCE WITH THE LIQUIDATOR	Correspondence Address: Mr. Ashwini Mehra, Liquidator Punj Lloyd Limited C/O Mr. Surendra Raj Gang GT Restructuring Services LLP L-41, Connaught Circus New Delhi – 110001 Email: LQ.Punj@in.gt.com Tel: + 91 1242620150/ 776/ 790 For submission of Claims, Kindly upload your claims on the link given below. https://pllclaims.wcgt.in OR email at claims.punj@in.gt.com
11.	LAST DATE FOR SUBMISSION OF CLAIMS	26th June 2022

Notice is hereby given that the Hon'ble National Company Law Tribunal, Principal Bench, New Delhi has ordered the commencement of liquidation of the M/s. Punj Lloyd Limited on 27th May 2022 (Order was published on the official website of Hon'ble NCLT on 31st May 2022). The stakeholders of M/s. Punj Lloyd Limited are hereby called upon to submit a proof of their claims, on or before 26th June 2022 to the liquidator at the address mentioned against item 10. The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post, by electronic means, or on the link as mentioned in item no. 10. **Submission of false or misleading proofs of claim shall attract penalties.**

Name of the Liquidator: Mr. Ashwini Mehra

Signature:
Date: 2nd June 2022
Place: Bengaluru

Form C- proof of claim by operational creditors except workmen and employees
Form D- proof of claim by financial creditors
Form E- proof of claim by a workman or employee
Form F- proof of claim by authorised representative of workmen or employees
Form G- proof of claim by any other stakeholder
The above-mentioned forms can be downloaded from IBBI website, Alternatively, the forms are also available on the link given in item no.10.

IPL e-auction: Zee may go solo, says CEO Punit Goenka

Entertainment company unlikely to bid with Sony as it re-enters sports broadcasting after six years

VIVEAT SUSAN PINTO
Mumbai, 1 June

Zee Entertainment Enterprises (Zee) may bid for media rights in the upcoming e-auction of the Indian Premier League (IPL) on its own, the company's managing director and chief executive officer Punit Goenka told analysts in a call.

This put to rest speculation that the entertainment major would bid for the cricket league along with Sony Pictures Networks India with whom it is merging.

Addressing investor queries, Goenka said the company had a strong balance sheet and could, therefore, go solo during the e-auction, which is slated for June 12. "We can participate in the IPL tender process on our own. We have a very healthy balance sheet. Certainly, we have the qualification to participate in the tender (process) on our own," he said.

BACK IN THE GAME

- Zee may go solo during the June 12 IPL media rights auction
- Company has strong balance sheet, Zee MD and CEO Punit Goenka said
- The broadcaster may bid for either part of or all media rights
- Zee evaluating funding options for bid: Goenka

Goenka's statement acquires significance as Zee has re-entered sports broadcasting after six years, announcing last week that it had picked up the global media rights for the UAE T20 League. The tournament, likely to happen this month, will air exclusively on Zee's television channels and its over-the-top (OTT) platform, ZEE5, in India and across the world.

While Zee had not specified the deal size or tenure of the contract, industry sources had estimated it to be around ₹800-900 crore for 10 years, given that the league is new.

As far as the auction for the IPL media rights is concerned, Zee had picked up the bid documents for the 2023-27 media rights cycle along with a host of other companies, including Disney-Star, Sony, Viacom18-Bodhi Tree, Amazon, Apple, Google, Dream11, Sky Sports UK, SuperSport SA and Times Internet.

Goenka told analysts that Zee could either put in a bid for a single category (such as digital or television rights) or for all four categories as laid out by the Board of Control for Cricket in India (BCCI) in the tender document.

"The ITT (invitation to tender) does not preclude us from bidding for either part or all of the media rights. We are evaluating our options as to what is the best strategy for the company going forward," he said.

Goenka also said that the company was looking at various options on funding its bid for the IPL media rights. "We don't have to pay any money upfront. It is only when the rights start, you have to pay for them," he told investors. "Till that time, there are instruments such as bank guarantees that are available. We are evaluating all options," he added.

While the bids are likely to be around 20-25 per cent higher than the current base price of ₹33,000 crore, some media experts said they could even touch ₹50,000-60,000 crore on auction day, depending on bidders' appetite.

Amazon, Apple and Google may focus on digital rights, sources said. Attention, meanwhile, is shifting to broadcasters Disney-Star, Sony and Viacom18-Bodhi Tree with regard to their strategies for the auction.

Disney-Star and Sony Pictures Network India declined to comment when *Business Standard* reached out to them. Mails and text messages sent to Viacom18 elicited no response till the time of going to press. Experts, however, said that Viacom18-Bodhi Tree may be the most aggressive of the three networks, given the expertise of Uday Shankar, former chairman of Star India and president of Walt Disney Asia Pacific, who is now the joint venture partner in Lupa Systems, an investment entity promoted by James Murdoch.

Bodhi Tree, which recently announced it was investing ₹13,500 crore in Viacom18, along with Reliance Industries, is a platform promoted by Lupa Systems and Shankar.

Start-ups power mobility for the specially abled

Chennai-based start-ups innovate to offer solutions that allow customers to lead more independent lives

JYOTI BANTHIA & NAMIT GUPTA
Kolkata/New Delhi, 1 June

First, some distressing news. About 2.2 per cent of Indians lived with some kind of disability, according to data from the National Statistics Office's 2011 Census. What's more, a report titled "Disabled Persons in India: A Statistical Profile 2016" by the Social Statistics Division under the Ministry of Statistics and Programme Implementation says nearly 20 per cent of these people have some kind of movement disability.

While the ramps at malls, hospitals and other establishments do make life somewhat easier for wheelchair-bound persons, they invariably need external assistance to get into or out of a car, for instance.

It is this problem that Yali Mobility Pvt Ltd, a start-up incubated at IIT Madras, has solved with the development of a device that helps such people become self-dependent for their mobility needs. Yali aims to minimise the pain of handicap by allowing wheelchair-bound persons to drive the contraptions on their own, without depending on others.

Here's how. Yali has developed a special electric mobility vehicle that has an in-built ramp-like structure at the rear, for the wheelchair to easily slip into and get attached to the vehicle, which comes with an e-differential, a mechanism that ensures better safety for the user.

In all three- and four-wheelers, a differential is a mechanical part that brings cornering stability and the power required for the vehicle's wheels to turn left or right.

Yali's vehicle does not have a mechanical differential in the axle shaft between two rear wheels. However, the firm uses the electric-differential, or e-differential, for the ramp structure to facilitate easy ingress and egress for the wheelchair user.

"We have automated all the ingress-egress (entry and exit) processes, and the vehicle can be completely controlled by a single remote. The patient can directly get into the vehicle along with his or her wheelchair, and needn't rely on anyone else to transfer from wheelchair to vehicle and vice versa. This gives better physical comfort," says Sakthivel Thayappahn, director, Yali Mobility.

A mobility product designed by NeoMotion

Firm footing

YALI MOBILITY has developed an electric mobility vehicle with in-built ramp-like structure at the rear, allows easy ingress and egress for wheelchair user; product launch by year-end and will be available on a lease-to-rent or a lease-to-own model

DEXTROWARE Devices has developed Mouseware, an Augmentative and Alternative Communication device that gives the user control over a mouse cursor by merely moving his or her head; priced at ₹15,000

NEOMOTION sells two products, NeoFly (priced at ₹40,000) and NeoBolt (₹55,000), across India. NeoFly can cover three to five times more distance with every push; NeoBolt is a motor-powered clip-on that converts NeoFly into a safe, roadworthy vehicle

The firm plans to offer the product on a lease-to-rent or a lease-to-own model on a pilot basis (the product is expected to be launched by the year-end). Yali will collect a refundable deposit of ₹30,000 from the user for a 12-month lease agreement with a monthly rent outgo of ₹5,000-6,000. At the end of the lease, the user can either extend it for another 12 months, or pay a fixed sum and buy the vehicle from Yali. Or simply return it.

IIT Madras Incubation Cell holds about six per cent stake in Yali. The product was developed by Yali in collaboration with Anil Prabhakar and Boby George, professors from IITM's electrical engineering department.

The mouse that obeys the head

Deep-tech enterprise Dextroware Devices has developed a product that helps people with upper-limb disabilities to control computers with head movements.

Dextroware Devices, also incubated in IIT-M, developed Mouseware, an Augmentative and Alternative Communication (ACC) device that gives the user control over a mouse cursor by merely moving his or her head.

"Similar AAC products made outside India start at ₹45,000 and a few go till ₹120,000, whereas Mouseware is an integrated device with smartphone control, speech-to-text and switches, and is available for just ₹15,000," says Pravin Kumar, chief executive officer, Dextroware Devices.

The product is different from others that use switches or speech-to-text that individually enable only clicks and voice-typing, respectively. Some also use camera-based technologies to track the user's head movement, which makes them expensive, remarks Kumar.

IITM holds an undisclosed stake in the company. The product has passed the EMI/EMC compliance tests and qualifies under the IEC 60601 medical standards.

Outdoor mobility

Another deep-tech start-up, NeoMotion, also incubated at IITM, took three years to develop two products at the institute that ease mobility for the differently-abled. The innovations, called NeoFly and NeoBolt, have been commercialised and are available across all 31 states in the country.

"For outdoor mobility, wheelchair users typically use modified scooters and tricycles. Very few can safely and independently move into these vehicles, due to which they are often confined at home. NeoFly and NeoBolt seek to address this problem," says Swostik Sourav Dash, co-founder and CEO of NeoMotion.

NeoFly is a personalised wheelchair designed to enhance health and lifestyle. Its 18 customisations ensure a perfect fit to the user's needs.

NeoFly can cover three to five times more distance with every push owing to the right posture, a rigid frame and an ergonomic pushrim. A 30 per cent smaller footprint for the same seating area enhances accessibility of narrow spaces.

NeoCushion, a cushion that comes with every NeoFly, is specially designed to enhance stability and ease of transfer.

NeoBolt, on the other hand, is a motor-powered clip-on that converts NeoFly into a safe, roadworthy vehicle. "It is designed to enable wheelchair users to go out into the world, explore life, get employed and have fun," says Dash.

NeoBolt eliminates the need to transfer into other vehicles and can be independently attached by the user within seconds. It has a maximum speed of 25 kmph and travels up to 30 km per charge. Dash claims it can safely be used on uneven terrains as well.

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